

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES  
IN THE MONTH OF APRIL, 2015 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
CIVIL (MAIN) CASE:												
1	RFA	69	0	0	1	0	1	0	0	0	2	67
2	MFA	7	0	0	0	0	0	0	0	0	0	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	67	1	0	0	0	4	0	0	0	4	64
5	FAO	7	1	0	0	0	0	0	0	0	0	8
6	ARB. P	1	1	0	0	0	2	0	0	0	2	0
7	ARB. A	6	1	0	1	0	0	0	0	0	1	6
8	MAT APPL	41	1	0	1	0	0	0	0	4	5	37
9	FA	28	3	0	2	0	0	0	0	0	2	29
10	MAC	505	10	0	0	0	11	0	0	0	11	504
11	ITA	3	0	0	0	0	0	0	0	0	0	3
12	CROSS OBJECTION	54	5	0	0	0	0	0	0	0	0	59
13	LA. APPL	422	6	0	0	0	32	0	0	0	32	396
14	CE. REF	3	0	0	0	0	0	0	0	0	0	3
15	CRP	76	10	0	1	0	23	0	0	0	24	62
16	REV. PET	7	1	0	2	0	2	0	0	0	4	4
17	Tr. P (C)	6	0	0	0	0	3	0	0	0	3	3
18	CONT. CAS (C)	18	7	0	1	0	2	0	0	0	3	22
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0
21	WP (C)	900	55	0	21	0	32	0	0	0	53	902
22	WA	80	2	0	2	0	0	0	0	0	2	80
23	WP (C) (PIL)	17	0	0	1	0	0	0	0	0	1	16
24	WP (C) (CAT)	4	0	0	1	0	0	0	0	0	1	3
25	WP (C) (HC)	2	0	0	0	0	0	0	0	0	0	2
26	RSA/SA	302	7	0	0	0	12	0	0	0	12	297
27	SAO	2	0	0	0	0	0	0	0	0	0	2
28	EX. PETN	0	0	0	0	0	0	0	0	0	0	0
29	EL. PETN	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>2627</b>	<b>111</b>	<b>0</b>	<b>34</b>	<b>0</b>	<b>124</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>162</b>	<b>2576</b>

CIVIL (MISC) CASE :												
30	CM .APPL	757	116	0	23	0	116	0	0	0	139	734
31	CAVEAT	0	3	0	1	0	0	0	0	0	1	2
<b>TOTAL</b>		<b>757</b>	<b>119</b>	<b>0</b>	<b>24</b>	<b>0</b>	<b>116</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>140</b>	<b>736</b>
CRL . (MAIN) CASE :												
32	CRL . A (J)	110	5	0	3	0	4	0	0	0	7	108
33	CRL . A	62	3	0	0	0	4	0	0	0	4	61
34	CRL . REV . P	258	12	0	0	0	14	0	0	0	14	256
35	CRL . PETN	70	3	0	0	0	6	0	0	0	6	67
36	CRL . LP	5	1	0	1	0	0	0	0	0	1	5
37	CRL (D) REF .	0	0	0	0	0	0	0	0	0	0	0
38	TRP (CRL)	0	1	0	0	0	0	0	0	0	0	1
39	WP (CRL)	2	1	0	1	0	0	0	0	0	1	2
40	CONT . CAS (CRL)	2	0	0	0	0	0	0	0	0	0	2
<b>TOTAL</b>		<b>509</b>	<b>26</b>	<b>0</b>	<b>5</b>	<b>0</b>	<b>28</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>33</b>	<b>502</b>
CRL (MISC) CASE :												
41	CRL . M . APPL	100	25	0	4	0	13	0	0	0	17	108
42	CRL . MC	0	0	0	0	0	0	0	0	0	0	0
43	AB	4	6	0	0	0	5	0	0	0	5	5
44	BA	1	6	0	0	0	5	0	0	0	5	2
<b>TOTAL</b>		<b>105</b>	<b>37</b>	<b>0</b>	<b>4</b>	<b>0</b>	<b>23</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>27</b>	<b>115</b>
<b>GRAND TOTAL</b>		<b>3998</b>	<b>293</b>	<b>0</b>	<b>67</b>	<b>0</b>	<b>291</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>362</b>	<b>3929</b>

**HIGH COURT OF TRIPURA, AGARTALA**  
**DISPOSAL INFORMATION SYSTEM (DIS)**

STATEMENT SHOWING THE **YEAR -WISE PENDENCY** OF CASES AT THE END OF **APRIL, 2015** IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	TOTAL PENDENCY
<b>CIVIL (MAIN) CASES:</b>															
1	RFA	1	0	0	1	0	3	2	3	10	17	14	14	2	67
2	MFA	0	0	0	0	1	0	1	1	0	1	2	1	0	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	0	0	0	0	1	0	1	0	14	23	5	9	11	64
5	FAO	0	0	0	0	1	0	0	0	2	1	2	1	1	8
6	ARB. P	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	ARB. A	0	0	0	0	0	0	0	0	5	1	0	0	0	6
8	MAT APPL	0	0	0	1	0	0	0	0	4	9	9	10	4	37
9	FA	0	0	0	0	0	0	1	0	4	3	7	10	4	29
10	MAC	0	0	0	0	2	0	5	23	100	109	136	107	22	504
11	ITA	0	0	0	0	0	0	0	0	0	0	3	0	0	3
12	CROSS OBJECTION	0	0	0	0	0	1	3	2	7	8	22	11	5	59
13	LA. APPL	0	0	0	0	0	33	11	11	81	88	112	51	9	396
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	3	0	3
15	CRP	0	0	0	0	0	2	1	3	7	2	8	12	27	62
16	REV. PET	0	0	0	0	0	0	0	0	0	0	0	1	3	4
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	0	1	2	3
18	CONT. CAS (C)	0	0	0	0	1	0	0	2	0	0	1	4	14	22
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	WP (C)	1	1	6	21	14	16	47	61	143	142	94	228	128	902
22	WA	0	0	0	0	0	0	1	1	0	9	11	50	8	80
23	WP (C) (PIL)	0	0	0	0	0	0	0	0	0	0	2	9	5	16
24	WP (C) (CAT)	0	0	0	0	0	0	0	1	0	1	1	0	0	3
25	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	1	1	0	2
26	RSA/SA	0	4	0	5	13	22	11	10	69	50	58	38	17	297
27	SAO	0	0	0	0	0	0	0	0	0	1	1	0	0	2
28	EX. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	EL. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>2</b>	<b>5</b>	<b>6</b>	<b>28</b>	<b>33</b>	<b>77</b>	<b>84</b>	<b>118</b>	<b>446</b>	<b>465</b>	<b>489</b>	<b>561</b>	<b>262</b>	<b>2576</b>



Sl. No.	CATEGORY OF CASES	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	TOTAL PENDING
<b>CIVIL (MISC) CASE</b>															
30	CM. APPL	0	0	0	1	1	5	28	31	65	103	119	206	175	734
31	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0	2	2
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>1</b>	<b>5</b>	<b>28</b>	<b>31</b>	<b>65</b>	<b>103</b>	<b>119</b>	<b>206</b>	<b>177</b>	<b>736</b>
<b>CRL. (MAIN) CASE</b>															
32	CRL. A (J)	0	0	0	0	0	0	0	0	10	5	34	43	16	108
33	CRL. A	0	0	0	0	0	1	1	2	1	3	18	24	11	61
34	CRL. REV. P	0	0	0	5	3	3	4	22	29	51	71	50	18	256
35	CRL. PETN	0	0	0	0	0	0	0	9	6	26	13	9	4	67
36	CRL. LP	0	0	0	0	0	0	0	0	0	0	0	2	3	5
37	CRL (D) REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0
38	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0	0	1	1
39	WP (CRL)	0	0	0	0	0	0	0	0	0	0	0	1	1	2
40	CONT. CAS (CRL)	0	0	0	0	0	0	0	0	0	0	1	0	1	2
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>5</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>33</b>	<b>46</b>	<b>85</b>	<b>137</b>	<b>129</b>	<b>55</b>	<b>502</b>
<b>CRL (MISC) CASE</b>															
41	CRL. M. APPL	0	0	0	0	0	0	5	7	6	24	22	14	30	108
42	CRL. MC	0	0	0	0	0	0	0	0	0	0	0	0	0	0
43	AB	0	0	0	0	0	0	0	0	0	0	0	0	5	5
44	BA	0	0	0	0	0	0	0	0	0	0	0	0	2	2
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>5</b>	<b>7</b>	<b>6</b>	<b>24</b>	<b>22</b>	<b>14</b>	<b>37</b>	<b>115</b>
<i>GRAND TOTAL</i>		<i>2</i>	<i>5</i>	<i>6</i>	<i>34</i>	<i>37</i>	<i>86</i>	<i>122</i>	<i>189</i>	<i>563</i>	<i>677</i>	<i>767</i>	<i>910</i>	<i>531</i>	<i>3929</i>